

[Prof. Sher Singh]

the 17th June, 1978 under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-2389/78]

REPORT OF COMMITTEE FOR DRAFTING LEGISLATION FOR SMALL-SCALE INDUSTRIES

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Committee for drafting Legislation for Small Scale Industries—August, 1972. [Placed in Library. See No. LT-2390/78].

AGREEMENT BETWEEN CENTRAL GOVERNMENT AND GOVERNMENT OF MADHYA PRADESH re. NATIONAL HIGHWAYS AND REVIEW AND REPORT OF DREDGING CORPORATION OF INDIA

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy of the Agreement dated the 31st March, 1978 (Hindi and English version) entered into between the Central Government and the Government of the State of Madhya Pradesh in respect of the development and maintenance or road links of National Highways situated in the State of Madhya Pradesh, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-2391/78].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Dredging Corporation of India Limited New Delhi for the year 1976-77.

(ii) Annual Report of the Dredging Corporation of India Limited,

New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2392/78].

Notifications under Delhi Police Ordinance, and under Central Industrial Security Force Act.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 71 of the Delhi Police Ordinance, 1978:—

(i) S. O. 422(E) published in Gazette of India dated the 1st July, 1978 regarding certain powers of the Commissioner of Police in relation to Delhi.

(ii) S. O. 423(E) published in Gazette of India dated the 1st July, 1978 regarding certain powers of the Police Officers in relation to the areas in Delhi.

[Placed in Library. See No. LT-2393/78.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968:—

(i) The Central Industrial Security Force (Amendment) Rules, 1978 published in Notification No. G.S.R. 697 in Gazette of India dated the 3rd June, 1978.

(ii) The Central Industrial Security Force (Second Amendment) Rules, 1978, published in Notification No. S. O. 1648 in Gazette of India dated the 10th June, 1978.

[Placed in Library. See No. LT-2394/78.]